



## ***The Gauhati High Court At Guwahati***

[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

# **NOTICE**

**This is for information of all concerned that on 31.08.2024**

**(Saturday):-**

- a) For listing of urgent matters, if any, relating to the Hon'ble Division Bench-II, mention may be made before the Hon'ble Special Division Bench comprising of Hon'ble Mr. Justice Manish Choudhury and Hon'ble Mrs. Justice Mitali Thakuria.
- b) For listing of urgent matters, if any, relating to the Civil Bench-II, mention may be made before the Single Bench of Hon'ble Mr. Justice M.R. Pathak.
- c) For listing of urgent matters, if any, relating to Bail Matters (where punishment is more than 7 years), mention may be made before the Single Bench of Hon'ble Mr. Justice Soumitra Saikia.

**BY ORDER**

**Dated, Guwahati, the 30<sup>th</sup> August, 2024.**